

**CGHS Dispensaries**

6966. SHRI GURUDAS KAMAT :  
KUMARI SUSHILA TIRIYA :  
SHRI PRABHU DAYAL KATHERIA :  
SHRI SATYA DEO SINGH :

Will the PRIME MINISTER be pleased to state :

- (a) whether medicines prescribed by the doctors are not available in C.G.H.S. dispensaries;
- (b) if so, the reasons therefor;
- (c) whether it is a fact that patients have to buy these medicines at their own costs;
- (d) if so, whether the money is reimbursed to the employees;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) and (b). The medicines prescribed by the doctors are normally available in the dispensaries. In case of their non-availability, the same are made available to the CGHS beneficiaries by procuring through approved local chemists.

(c) to (f). In case the medicines prescribed by the doctors are also not available with the approved local chemist, the beneficiaries are authorised to purchase them from the open market and get reimbursement from the approved local chemist.

**Family Welfare Programmes**

6967. SHRI SHANTARAM POTDUKHE : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government are planning to introduce implementation of District Level Family Welfare Programmes;
- (b) if so, the details thereof; and
- (c) the names of the districts identified to be covered for the experiment of District-Level-Family Welfare Programme?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) to (c). A pilot Project of preparing District Level Family Welfare Plans was taken up with UNFPA assistance in four districts, namely Dindigul (Tamil Nadu), Medak (Andhra Pradesh), Nagpur (Maharashtra) and Dausa (Rajasthan). The preliminary document has been prepared.

**Rural Development Projects**

6968. DR. SAKSHIJI : Will the PRIME MINISTER be pleased to state :

- (a) the details of projects for Rural Development submitted by the States including Uttar Pradesh during the last three years till August, 1994;
- (b) the details of projects approved so far, State-wise and
- (c) the time by which the remaining projects are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : (a) to (c). Information is being collected and will be laid on the table of the House.

**Family Welfare Programme**

6969. SHRI RABI RAY : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government have decided to exempt a district in each major State from all family planning targets;
- (b) if so, the details thereof;
- (c) whether this programme is to be conducted in sixteen States; and
- (d) if so, the impact thereof on Family Welfare Programme?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) to (c). Yes, Sir. It has been decided to exempt at least one district in major States from quantitative contraceptive targets during 1995-96 on a pilot basis. In pursuance of this decision, one district from States of Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Karnataka, Madhya Pradesh, Orissa, Punjab, West Bengal and Himachal Pradesh and two districts from Uttar Pradesh, Rajasthan and Maharashtra and whole of Kerala and Tamil Nadu have been exempted.

(d) It is too early to assess the impact. The objective is to improve quality of services.

[Translation]

**Other Backward Classes**

6970. SHRI SHIVLAL NAGJIBHAI VEKARIA : Will the PRIME MINISTER be pleased to state :

- (a) the State-wise and Union Territory-wise total number of persons belonging to Other Backward Classes (OBC) provided jobs under the 27 percent quota for OBCs after the implementation of recommendations of the Mandal Commission in the year 1992, category-wise;